

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2554
TO BE ANSWERED ON 14.03.2016
PHALGUNA 24, 1937 (SAKA)

CONSERVATION POLICY FOR WORLD HERITAGE SITES

2554. DR. SHASHI THAROOR:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is aware that the lack of a comprehensive conservation and maintenance policy for World Heritage Sites has led to incidents of unauthorized encroachment and construction in these sites in the country;
- (b) whether the Government would consider establishing conservation and maintenance norms to maintain World Heritage Sites and prevent unauthorized encroachment; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)
AND MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a) No Madam, Archaeological Survey of India (ASI) has well established to conservation norms and policy for conservation of protected monuments of
- (c) National importance including World Heritage Sites, the details of which are available on ASI web site www.asi.nic.in. In addition guidelines contained in International Charters, recognized by UNESCO, are also followed for conservation of monuments including World Heritage Sites. The unauthorized constructions and encroachments at protected monuments are prevented under the adequate provisions in Ancient Monuments and Archaeological Sites & Remains (Amendment & Validation) Act 2010.